



**IN THE INCOME TAX APPELLATE TRIBUNAL,
CUTTACK BENCH, CUTTACK**

**BEFORE S/SHRI CHANDRA MOHAN GARG, JUDICIAL MEMBER
AND ARUN KHODPIA, ACCOUNTANT MEMBER**

ITA Nos.131 & 132/CTK/2021
Assessment Years : **2017-18 & 2018-19**

Odisha State Beverage Corporation Limited., Bhawan, Rajaswa Vihar, Bhubaneswar,.	Vs.	DCIT, Circle -1(2), Bhubaneswar
PAN/GIR No.		
(Appellant)	..	(Respondent)

Assessee by : Shri ,B.K.Mohapatra AR
Revenue by : Shri S.C.Mohanty, Addl. CIT (DR)

Date of Hearing : 7 /4/ 2022
Date of Pronouncement : 7/4/2022

ORDER

Per C.M.Garg, JM

These are appeals filed by the assessee against the separate orders of the CIT(A) NFAC, Delhi dated 23.8.2021 for the assessment years 2017-18 & 2018-19, respectively .

2. Vide petition dated 6th April, 2022, the assessee sought to withdraw the Appeals filed before the Tribunal, to which, Id DR had no objection.
3. In view of above, we permit the assessee to withdraw the appeals.